مولانا آزاد: کسی الگ ایجهنسی بنانے کی ضرورت نہیں سنجھی گئی ۔ جو آیٹم چلے جاتے ھیں اُن دی ھو پہلو سے جچائی کو لی جاتی ھے۔ پھر تمانسٹریشن کے لئے رکھے جاتے ھیں۔

Oral Answers

[Maulana Azad: The creation of a separate agency has not been considered necessary. All aspects of the items so selected are thoroughly examined and only then they are put up for demonstration.]

Shri Neswi: With reference to part (b), may I know in how many languages the results are published for the penefit of the public?

[Maulana Azad: So far they are published in English only.]

Shri Neswi: But there are so many languages as important as English or even more important.

Mr. Speaker: Order, order. He is entering into an argument now.

Shri B. K. Das: May I know whether the Laboratory gives an idea about the investment that may be necessary in each case and also whether it advises whether the proposition may be sound from the business point of view?

[Maulana Azad: Yes, both these considerations receive our attention before advice is given in the matter.]

Dr. P. S. Deshmukh: May I know if it is a fact that a cooker which can be worked on sun's rays has been evolved and if so, whether it has been produced in Poona or in any other place?

[Maulana Azad: No, it has nothing to do with Poona.]

ESTIMATES COMMITTEE

*164. Shri B. R. Bhagat: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the recommendation of the Estimates Committee (Fifth Report) regarding the appointment of a suitable Indian Engineer as an understudy to the present American Chief Engineer has been examined by Government; and

(b) if so, whether any decision has been taken in the matter?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) The recommendation is under examination of Government.

(b) No decision has yet been taken.

Shri B. R. Bhagat: May I know for what period the Chief Engineer has been appointed?

Shri Nanda: For three years.

Shri B. R. Bhagat: How long has he been working?

Shri Nanda: It could not have been for a very long period, but I have not got the precise duration.

Shri B. R. Bhagat: Is the hon. Minister in a position to state the reaction of the Government to this recommendation that the under-study to the present Chief Engineer should be appointed as soon as possible so that no valuable time may be lost, as it is now quite some time since the Chief Engineer has been working?

Mr. Speaker: Order, order. Next Question.

D. V. C.

*165. Shri B. R. Bhagat: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the recommendation of the Estimates Committee (Fifth Report) regarding the reconstitution of the D.V.C. so as to include a qualified Engineer and a financial expert besides an administrator has been examined by Government; and

(b) if so, what decision has been taken by Government on the recommendation?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) The recommendation is under examination of Government.

(b) No decision has yet been taken.

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Shri B. R. Bhagat: May I know what is the position in a Corporation of this nature, of the Financial Adviser and the Chief Engineer and how are their views taken into account in determining the policies of the Corporation?

Shri Nanda: At different stages, different views have been expressed. The whole question is under examination and a decision will be taken soon.

Shri B. R. Bhagat: During the last Budget Session the hon. Minister gave assurance that the Financial Adviser will be consulted at each stage. Is the hon Minister in a position to state, or lay before the House a statement, showing in what way during the last one year the views of the Chief Engineer and the Financial Adviser have been taken into account and due consideration was given to

Shri Nanda: In my opinion, the question put by the hon. Member just now covers a much wider range than would appear to be within the scope of his original question. Still, as I said, the information will be supplied along with the answer to the question as promised.

Mr. Speaker: Next question.

UNESCO

*166. Dr. Ram Subhag Singh: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that the United Nations Educational, Social and Cultural Organization is shortly going to open a fundamental educa-tion Centre in Mysore; and
- (b) if so, whether the whole of the expenditure of that Centre will be borne by the UNESCO?

(بی) سوال کا یہ حصہ پیدا نہیں هوتا -

[The Minister of Education, Natural esources and Scientific Research Resources and (Maulana Azad): (a) No.

(b) Does not arise.]

RIVER VALLEY PROJECTS

*167. Shri Jhunjhunwala: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state

- what is the additional total quantity of foodgrains which will be produced as a result of different River Valley Projects in India during the next five years and what will be its percentage to the total produce?
- (b) What will be the annual production under different River Valley Projects during the same period?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) and (b). The information is being collected and will be placed on the Table of the House as soon as possible.

TIBETANS IN INDIA

- *168. Shri S. C. Samanta: Will the Minister of Home Affairs be pleased to state:
- (a) whether it is a fact that 500 Lamas and 300 beggars from Tibet crossed into the Indian territory through Sikkim last year;
- (b) if so, how many of them have been registered as foreigners and how many as temporary residents in India; and
- (c) how many Tibetans are arriving in India daily and how many are going back daily since January, 1952?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) 244 Lamas and 385 beggars entered India from Tibet through Sikkim during the year 1951.

- (b) All of them were registered as foreigners.
- (c) During the period January to April 1952, the daily average figure of arrivals was 23 and that of departures 39.
- Shri S. C. Samanta: May I know whether there was this registration system when these Tibetans first entered the Indian territory?

Shri Satish Chandra: All the Tibetans entering India have to register themselves under the Registration of Foreigners Rules, 1939 Act at the place of entry and from there we collect the figures.

Shri S. C. Samanta: May I know whether there are any businessmen amongst the persons who have come?

Shri Satish Chandra: The persons who have come are generally speaking bona fide businessmen.

Dr. P. S. Deshmukh: May I know what steps are being taken to protect